

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.686 OF 2024

IN THE MATTER OF:

Pt. Girdhari Lal

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

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NDOH: 16.03.2026

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RESPONDENT NO.4

THROUGH

Dated: 10.03.2026
Place: New Delhi


Singhania & Partners LLP
Solicitors & Advocates
P-24, Green Park Extension
New Delhi-110016

BEFORE THE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO.686 OF 2024

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ADDITIONAL RESPONSE ON BEHALF OF RESPONDENT NO.4/NHAI

MOST RESPECTFULLY SHOWETH:

1. The present Additional Response is being filed on behalf of Respondent No. 4, National Highways Authority of India, in compliance with the directions issued by the Hon'ble Tribunal's Order vide dated 27.01.2026, regarding the present status of plantations in the Delhi-Dehradun Economic Corridor Project.
2. It is submitted that the Answering Respondent has undertaken Median and Avenue plantation work in compliance with the mandate of Section 11 of the IRC Guidelines, Section 5 of the National Highways Act, 1956, and Section 16 of the National Highway Authority of India Act, 1988.
 - 2.1 It is stated that as on date, the Answering Respondent has planted 73,483 nos. of plants for the median strips as on date. The package wise details of the median plantation are as under:


Project Director
National Highway Authority of India
PIU-Baghat

Delhi – Dehradun Package	From km to km	No. of Median Plantation planted by the Answering Respondent
Package – I	0.00 – 27.00	21,000
Package – II	27.00 – 56.500	17,500
Package – III	56.50-82.00	16,983
Package – IV	82.00 – 119.790	18,000

2.2 That in so far as the Avenue Plantation is concerned, the Answering Respondent has planted 33,700 nos. of plants towards Avenue plantation as on date. The package wise details of the Avenue plantation are as under:

Delhi – Dehradun Package	From km to km	No. of Avenue Plantation planted by the Answering Respondent
Package – I	0.00 – 27.00	10,500
Package – II	27.00 – 56.500	4,000
Package – III	56.50 - 82.00	10,200
Package – IV	82.00 – 119.790	9,000

3. It is submitted that in addition to the above plantations, the Answering Respondent has planted 40,000 nos out of 1,49,650 bheema bamboo / poplar / mix plants & flowering / shrub plants on Loop Slopes (Bougainvillea, Hibiscus, Calliandra, Hamelia, Tecoma etc). Additionally, the Answering Respondent has also planted Miyawaki Plantation technique in Package II of the Delhi-Dehradun Corridor.


 Project Director
 National Highway Authority of India
 PIU-Baghpur

4. Further, the Respondent has also sanctioned spreading of approx. 2,00,000 seed balls across the corridor on pilot basis before the start of first rain of monsoon.
5. Thus, in view of the present project being an ongoing construction project, the Answering Respondent has planted a total number of 2,56,833 targeted plantation across the entire project which includes median, Avenue and Bheema bamboo plants.

THROUGH

Dated: 09.03.2026
Place: New Delhi


RESPONDENT NO.4
National Highway Authority of India
PIU-Bagpat
Madhu Arora
Singhania & Partners LLP
Solicitors & Advocates
P-24, Green Park Extension
New Delhi-110016

**VERIFICATION**

Verified at Baghpat on this 10 day of March, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge based on the official records. No part of it is false and that nothing material has been concealed therefrom.

[Signature]
 DEPARTMENT
 National Highway Authority of India
 PIU-Baghpat

N.S.No 122/26

प्रमाणित किया जाता है कि Narendra Singh S) • Birendra Singh
 निवासी ग्राम P.D. N.H. AJ A.I.U. Baghpat
 जिसकी पहचान श्री Sudh
 शपथ लेकर सपथ पत्र में दिये गये तथ्यों
 को स्वीकार किया। दिनांक 10-03-26
 समय 4 बजे

नरेन्द्र शर्मा एडवोकेट नोटरी [Signature]
10-03-26

Rajesh Kumar

From: Rajesh Kumar
Sent: Tuesday, March 10, 2026 4:12 PM
To: 'secy-moef@nic.in'; 'rocz.lko-mef@nic.in'; 'ms@uppcb.in'; 'pccf-up@nic.in'; 'dfome-up@nic.in'; 'dfogz-up@nic.in'; 'dfobaghpat@gmail.com'; 'dfosa-up@nic.in'; 'moef.ddn@gov.in'; 'pccf-forest-uk@nic.in'; 'dfodoon@gmail.com'; 'msukpcb@yahoo.com'
Cc: Yash Kapoor
Subject: RE: Advance Service of Additional Response on behalf of NHAI in the matter of Original application no. 686/2024 in the matter Pt. Girdhari Lal Vs Govt. of NCT Delhi & Others.
Attachments: Add Response by NHAI dt 10 Mar 26.pdf

Dear Sir,

Please find attached herewith the Additional Response on behalf of Respondent No.4/NHAI, filed in the subject matter for your reference.

Kindly accept the same as advance service.

Best Regards,

Rajesh | Executive Assistant



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RECOMMENDED BY



From: Rajesh Kumar
Sent: Wednesday, October 15, 2025 6:57 PM
To: 'secy-moef@nic.in' <secy-moef@nic.in>; 'rocz.lko-mef@nic.in' <rocz.lko-mef@nic.in>; 'ms@uppcb.in' <ms@uppcb.in>; 'pccf-up@nic.in' <pccf-up@nic.in>; 'dfome-up@nic.in' <dfome-up@nic.in>; 'dfogz-up@nic.in'